IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP. No.47(ND)/2008

SECTION: UNDER SECTION	ONS 397/ 398 OF THE COMPAN	IIES ACT, 2013	
IN THE MATTER OF:			
Sh. Lalit Agarwal		·····Petitid	oner
	V/s		
M/s Shree Bihari Forgings	Pvt. Ltd. & Ors.		
		Res	ondent
Coram:	Orde	r delivered on	11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)			
For the Petitioner	: Shri R.K.Gupta, Advocate		
For the Responden <mark>t</mark>	: - ORDER		

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 30.8.2017.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017